

**Court-II**  
**In the Appellate Tribunal for Electricity, New Delhi**  
*(Appellate Jurisdiction)*

**Appeal No. 256 of 2015**

**Dated : 20<sup>th</sup> July, 2016**

**Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER**  
**HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER**

**In the Matter of:**

**Damodar Valley Corporation** **... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** **..Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Ms. Anushree Buardhan  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. R.B.Sharma for R-3,  
Mr. S.K.Chaturvedi  
Mr. Malay Dwivedi for R-2

**ORDER**

Post this appeal for arguments on **30<sup>th</sup> September, 2016**, on the request of learned counsel for the appellant.

**( T. Munikrishnaiah )**  
**Technical Member**

**( Justice Surendra Kumar )**  
**Judicial Member**

sh/kt